

ANNEXURE - 5

LIST OF CREDITORS OF MT EDUCARE LIMITED

List of operational creditors (Workmen) for claims as on December 16, 2022 Drawn for claims received up to March 24, 2023

| Sl. No. | Name of authorised representative, if any | Name of work man | Details of claim received | | Details of claim admitted | | | | | Amount of mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any | |
|---------|---|------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|--------------------------------------|------------------|--|------------------------------------|------------------------------|-----------------|--|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % voting share in CoC, if applicable | contingent claim | | | | | |
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1 Hon'ble NCLAT vide its order dated 06-01-2023, 24-02-2023 and 23-03-2023 stayed the constitution of committee of creditors till next date of hearing i.e 01-05-2023



Handwritten signature and date 27/3/23